



DEPUTY GENERAL MANAGER & RECOVERY OFFICER
WESTERN REGIONAL OFFICE
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**Corrigendum to Order Releasing of Bank Accounts dated August 14, 2026 passed in
Recovery Certificates No. 4228 of 2021**

1. Whereas Recovery Certificate No. RC 4228 of 2021 dated October 21, 2021 has been drawn up by the Recovery Officer against Sai Prakash Properties Development Limited (PAN: AANCS7178R), Mrs. Pushpanjali Singh Baghel (PAN: AFZPB0557M), Shri. Ranvajay Pratap Singh Baghel (PAN: ATTPB8254D), Shri Dheerendra Krishan Pratap (PAN: AXMPB0165C), Shri Mragendra Singh Baghel (PAN: BKJPB6325H), Mr. Pushpendra Singh Baghel (PAN: AFZPB0624B) and Mr. Shahendra Singh Baghel (PAN: ATTPB8244M) ["Defaulter"] for recovery of a sum Rs. 27,94,425/- (Rupees Twenty-Seven Lakh Ninety-Four Thousands Four Hundred Twenty-Five Only) along with further interest, all costs, charges and expenses etc. for non-payment of penalty imposed by SEBI Adjudicating Order Authority vide Order No. Order/BD/MG/2020-21/9509-9516 dated 29/10/2020 in the matter of Sai Prakash Properties Development Limited. Attachment proceedings were initiated in the matter with AP No. 12828 of 2024.
2. Whereas a Release order dated August 14, 2026 was passed in Recovery Certificates No. 4228 of 2021.
3. Please note that the same has been withdrawn. Henceforth, the Release order dated August 14, 2026 shall always be read with this corrigendum.

Given under my hand and seal at Ahmedabad this 08th day of September 2026.



J. Shandilya
Recovery Officer

जैनेन्द्र शांडिल्या / JAINENDRA SHANDILYA
वसूली अधिकारी एवं उप महाप्रबन्धक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
पश्चिमी प्रादेशिक कार्यालय / Western Regional Office
अहमदाबाद / Ahmedabad